

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

EXCISE Appeal No. 12959 of 2019-DB

[Arising out of Order-in-Original/Appeal No SUR-EXCUS-COM-05-18-19 dated 27.03.2019 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Baluchi Sarjilkhan Inayatkhan

...Appellant

M/S. Agri Business Centre. Mukam Post : Rajpardi, Tal - Jaghadia
BHARUCH, GUJARAT

VERSUS

C.C.E. & S.T.-Surat-i

...Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Present For the Appellant : None

Present For the Respondent : Shri Dinesh Prithiani, Assistant Commissioner (AR)

**CORAM: HON'BLE MEMBER (JUDICIAL) ,RAMESH NAIR
HON'BLE MEMBER (TECHNICAL),RAJU**

DATE OF HEARING : 17/11/2022

ORDER

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11114 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta